

No Sir No Committee has been set up to look into the alleged irregularities committed in the export deal made by the Cotton Corporation of India Ltd

[English]

New Sugar Licences

*97 SHRI VASANT SATHE
SHRI PRAKASH KOKO
BRAHMBHATT

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state

(a) whether attention of the Government has been drawn to the news item captioned 'Food Ministry blocks new sugar licenced' appearing in the 'The Economic Times' dated 27 September, 1990,

(b) if so, the reaction of the Government to the observations made therein

(c) the action taken/proposed to be taken to clear the pending proposals for issue of sugar licences,

(d) the number of proposals for sugar units received State-wise during the last one year along with the earlier backlog of pending proposals, and

(e) the number of proposals cleared during the last year and the number of proposals still pending?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI RAO BIRENDER SINGH)

(a) Yes Sir

(b) and (c) The Licensing Policy for sugar industry and the incentive Scheme for the 8th Five Year Plan Period is under review of the Government. The pending applications/proposals would then be considered in the light of the aforesaid review

(d) and (e) The State-wise statement showing the number of applications pending as on 1 10 1989, new applications received during the period 1 10 1989 to 30 9 1990, letters of intent issued from 1 10 1989 to 30 9 1990 and the pending applications as on 1 10 1990 are given in the attached statement

STATEMENT

Statement showing the state-wise number of Applications pending as on 1 10 1989, new applications Received during the period 1 10 1989 to 30 9 1990, Letters of Intent issued from 1 10 1980 to 30 9 1990 and the pending applications as on 1 10 1990

S No	Name of State	Pending as on 1 10 1989	Received during 1 10 1989 to 30 9 1990	LIs issued during 1 10 1989 to 30 9 1990	Pending as on 1 10 1989
1	2	3	4	5	6
1	Uttar Pradesh	6	155	9	152
2	Maharashtra	18	135	18	135
3	Karnataka	1	37	1	37
4	Punjab	3	23	1	25
5	Andhra Pradesh	2	31	3	30
6	Tamil Nadu	-	19	2	17
7	Haryana	-	8	-	8
8	Madhya Pradesh	-	6	1	5

S.No.	Name of State	Pending as on 1.10.1989	Received during 1.10.1989 to 30.9.1990	LIs issued during 1.10.1989 to 30.9.1990	Pending as on 1.10.1989
1	2	3	4	5	6
9.	Rajasthan	-	1	-	1
10.	Gujarat	6	2	6	2
11.	Bihar	-	17	-	17
12.	Orissa	1	1	1	1
13.	Himachal Pradesh	-	1	-	1
14.	Pondicherry	1	-	1	-
		38	436	43	431